

[Shri Bhupesh Gupta]

to this House and the honourable Minister said, "I beg to lay on behalf of Shri Hanumanthaiya...

SHRI A. P. CHATTERJEE : Sir, Mr. Bhupesh Gupta wants to be inspired by seeing all the progressive Ministers of Mrs. Gandhi. Why not give him the satisfaction?

श्री राजनारायण : वास्तव में भूपेश गुप्त हनुमन्तैया जी के बारे में चिन्तित नहीं हैं ।

श्री सभापति : आप बैठ जायें ।

श्री राजनारायण : असल में ये श्रीमती इन्दिरा नेहरू गांधी का परिचय कराना चाहते हैं, वह भी सदन की सदस्या नहीं हैं, वे लोक सभा की सदस्या हैं, वे यहाँ आएंगी तो भूपेश गुप्त उनका परिचय चाहेंगे, इसलिए हनुमन्तैया से ग्राउन्ड बना रहे हैं ।

MR. CHAIRMAN : Please sit down. Mr. Rajnarain. It is absolutely irrelevant. Let the business go on.

SHRI BHUPESH GUPTA : Sir, Mr. Rajnarain has come here after his great victory at Rae Bareilly. v

THE BUDGET (MANIPUR), 1971-72

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R.

) : Sir, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Union Territory of Manipur for the year 1971-72.

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE UNION TERRITORY OF MANIPUR FOR THE YEAR 1970-71

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for Expenditure of the Union Territory of Manipur for the year 1970-71. v

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE CENTRAL GOVERNMENT (EXCLUDING RAILWAYS) FOR THE YEAR 1970-71

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for Expenditure of the Central Government (Excluding Railways) for the year 1970-71.

MR. CHAIRMAN : The House stands adjourned till 11 o'clock tomorrow.

The House then adjourned at fiftyseven minutes past twelve of the clock till eleven of the clock on Wednesday, the 24th March, 1971.

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